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Title: Election of two members from Lok Sabha to Indian Council of medical Research.

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI JAGAT PRAKASH NADDA): Madam, I beg to move:

"That in pursuance of rules 1(xxiv) and 15 of the Rules and Regulations of the Indian Council of Medical Research, the members of this House do proceed to elect, in such manner as the Speaker may direct, two members from amongst themselves to serve as members of the Governing Body of Indian Council of Medical Research, subject to the other provisions of the said Rules and Regulations."

HON. SPEAKER: The question is:

"That in pursuance of rules 1(xxiv) and 15 of the Rules and Regulations of the Indian Council of Medical Research, the members of this House do proceed to elect, in such manner as the Speaker may direct, two members from amongst themselves to serve as members of the Governing Body of Indian Council of Medical Research, subject to the other provisions of the said Rules and Regulations."

*The motion was adopted.*